

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3338

ANSWERED ON:28.07.2009

SECURITY TO FOREIGN WOMEN TOURISTS

Adhalrao Patil Shri Shivaji;Adsul Shri Anandrao Vithoba

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Union Government proposes to review the safety and security of foreign women tourists;
- (b) if so, the details thereof;
- (c) the time by which the review is likely to be done; and
- (d) the steps taken by the Union Government to provide safety and security to the visitors especially women tourists?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a) to (d): "Police" and "Public Order" are State subjects and, as such the primary responsibility of prevention, detection, registration, investigation and prosecution of crime, lies with the State. However, the Union Government is very much concerned about the security of tourists, its adverse effect on tourism and therefore, has issued advisory to the State Governments from time to time to give focused attention to the prevention and control of crimes within their jurisdiction with special emphasis on prevention of atrocities against women. However, in order to ensure safety and security of the tourists, Ministry of Tourism has advised all the State Governments/Union Territories Administrations to deploy Tourist Police. Ministry of Tourism has also circulated guidelines for formation of Tourist Security Organization(s) comprising Ex-Servicemen, for the safety and security of tourists to State Governments/Union Territory Administrations.